277 Re. Murder of BHADRA 19, 1903 (SAKA) Papers Laid 278 Laig Jagat Narain

MR. SFEAKER: Let the statement come.

SHRI ATAL BIHARI VAJPAYEE: स्टेटमेंट पर सवाल करने की इजाजत होगी ?

Then you will quote the rules and will not allow Members even t_0 ask for a clarification.

धान्धक्ष महोवयः वह बाद में कर जेंगे।

भी घटल बिहारो बाजपेयी: माप इस पर कालिंग एटेंगन एडमिट कर लीजिए।

अध्यक्ष महोबयः आप ने कहा और मैंने भाष की बात मान ली।

(व्यवधान)

बाद में करेंगे।

die

भी मठल विहारी पाजपेयी : बाद ये कैसे होगा।

प्राध्यका महीवयः रुल्स के हिंसाब से जर्लोंगे। उन से पूछ लेंगे कि किस तरह से हो सकला है।

भी जार्ज कर्नान्डोस (मुजक्करनगर) : बहस करने के लिए मौका दीजिए।

भी राम विलास पासवानः इस पर कालिंग एटेंगन ले लीजिए। मिनिस्टर साहव की भी कहने सा पूरा मौका रहेगा।(माद्यरान)....

भध्यक्ष महोदयः श्रीमती राम वुलारी सिन्हा। 12.17 hrs.

44

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF CENTRE FOR CUL-TURAL RESOURCES AND TRAINING, NEW DELHI FOR 1979-80, ANNUAL REPORT AND REVIEW OF BOARD OF PRACTICAL TRAIN-DELHI FOR 1979-80, ANNUAL REPORT AND 1979-80, ANNUAL ACCOUNTS OF VIEVA-BHARATI, SANTINIKETAN FOR 1979-80, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:---

(1) A copy of the Annual Accounts (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1979-80 along with Audit Report thereon, [Placed in Library. See No. LT-2793/81]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training Eastern Region, Calcutta, for the year 1979-80 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Practical Training, Eastern Region, Calcutta, for the year 1979-80.

[Placed in Library, See No. LT-2794/81]

(3) A copy of the Annual Accounts (Hindi and English versions) of Visva-Bharati, Sanitineketan, for the year 1979-80 along with the Audit Report thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above.

[Piaced in Library. See No. LT----2795/81] (5) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1978-79 along with Audit Report thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (5) above.

[Placed in Library. See No. LT-2796/81]

(7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Silchar (Assam) for the year 1979-80 along with Audit Report thereon, [Placed in Library. See No. LT-2797/81]

(8) A copy of the corrected @ Annual Accounts (Hindi@ version) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1979-80.

(9) A statement (Hindi and English versions) explaining reasons for laying the Annual Accounts mentioned at (8) above.

[Placed in Library, See No. LT-2798/81]

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

SHRI SHIV KUMAR SINGH THA-KUR (Khandwa); I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Eighth Report.

12,19 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Socretary-General of Rajya Sabha:---

(1) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Plantations Labour (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 3rd September, 1981."

(2) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Arms (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 8th September, 1981."

(3) "In accordance with the previsions of sub-rule (6) of rule 189 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Cine-workers Welfares

Cens Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 3rd September, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(4)"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th September, 1981, agreed without any amendment to the

@Annual Accounts, both Hindi and English versions were laid on the 23rd March, 1981, Corrected Annual Ac- counts in Hindi are being laid because of mistakes in Hindi version.